

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th of March, 2025

NO.HC.VII-167(Pt.-VIII)/2014/2263/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **5 (five)** day course on "***Crime against Women***" scheduled to be held from **28th April to 02nd May, 2025** at the **Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Smti Jaya Sharma, Civil Judge (Jr. Div.) No.1, Dibrugarh (Batch-2019)	O/o The District & Sessions Judge, Old Court Building In front of Central Jail, Near Phool Bagan, Dibrugarh, Assam. PIN – 786001.	9954418378	jayasharma2506@gmail.com
2.	Smti Bebika Kuli, Civil Judge (Jr. Div.)-cum- Judicial Magistrate 1st Class, Lakhipur, Cachar (Batch-2020)	Office of the SDJM(M), Lakhipur, Cachar, Pin-788103	8486717095	bebikuli@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/2264/A Dated: 25-03-2025

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Cachar, Silchar / Dibrugarh

(He/She is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Shri Aditya Goenka, Deputy Director (SC) & Course Director, SVPNPA, Hyderabad.
7. Smti Jaya Sharma, Civil Judge (Jr. Div) No. 1, Dibrugarh
8. Smti Bebika Kuli, Civil Judge (Jr. Div)-cum-JMFC, Lakhipur, Cachar.

For the said programme, the expenditure incurred on boarding and lodging of the participants will be provided by the Academy.

The nominated Officers may be advised to proceed for the course only after receiving confirmation of acceptance of their nomination from the Academy.

For any query/clarification/assistance regarding the aforesaid programme, please contact Course Clerk Sri D K Walekar, Landline No.-040 24234756

Email- dwalekar@svpnpa.gov.in

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)